

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.63 of 2013 in
DFR No. 306 of 2013**

Dated : 21st February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Bharat Sugar Mills & Anr.Appellant(s)

Versus

Bihar State Electricity Board & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Pankaj Bhagat

ORDER

**IA No.63 of 2013
*(Condone delay Application)***

Issue notice to the Respondents. Dasti service is permitted.
Registry is also directed to issue notice to the Respondents.

Post the matter on **20.03.2013.**

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**